

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

DA No. 579 of 1995

Friday, this the 28th day of April, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. Jose V Cheriyam,
Fitter Auto (Skilled),
Naval Store Depot,
Naval Base, Cochin-4.
Residing at Vallappurakkal House,
Ward-I, Maradu PO, Ernakulam District. .. Applicant

By Advocate Mr. VR Ramachandran Nair

Vs.

1. The Flag Officer Commanding-in-Chief,
Southern Naval Command,
Naval Base, Cochin-4.
2. The Chief Staff Officer (P&A),
Southern Naval Command,
Naval Base, Cochin-4.
3. PK Sivasankaran,
Lieutenant Commander &
Presiding Officer,
Selection Board for the post of
Foreman (Transport),
Naval Base, Cochin-4.
4. P Aravindhakshan,
Petty Officer
(Mechanical Engineering),
Naval Ship Repair Yard,
Southern Naval Command,
Naval Base, Cochin-4. .. Respondents

By Advocate Mr. PR Ramachandra Menon, Additional Central
Government Standing Counsel

ORDER

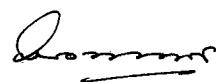
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant challenges the selection of fourth respondent
to the post of Foreman, complaining that the selected candidate
fourth respondent, is not qualified. Applicant should
have taken his grievances in the first instance to the

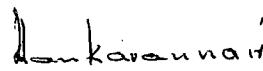
Departmental authorities instead of rushing to this Tribunal, as if it were a first level administrative authority. He may make a representation to the competent authority and the said authority shall consider the same with notice to fourth respondent.

2. Subject to this directions we dismiss the application. No costs.

Dated the 28th April, 1995



SP BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

ak/284